

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/51(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS ARJUN AGARWAL
UNDER SECTION	SECTION 95(1)

Appearance VC and Physical (Hybrid) Mode

Mr. Avishek Guha, Adv.] For the Petitioner
Ms. Arunika Dutta, Adv.]
Mr. Kaustov De Sarkar, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. Hard copy of service-affidavit has been filed today morning with the Registry by the Ld. Counsel for the petitioner. The same however is not on record today before us.
3. Post this matter again on **22.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**